

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/2869/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
Special Judge, CBI, Assam,
Additional Court No. 1,
Chandmari, Guwahati-3.

Dated Guwahati the rd 22 March, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.SPL/CBI-I/ESSTT/IV/21-2012/208-211/E, dtd. 20.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 24.03.2024 till the evening of 25.03.2024**, as prayed for. The Special Judge, CBI, Assam, Additional Court No. 2, Chandmari, Guwahati-3, in his absence, the Special Judge, CBI, Assam, additional Court No. 3, Chandmari, Guwahati-3, and in his absence, the Special Judge, CBI and NIA, Assam, Chandmari, Guwahati-3 will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo **No.HC.VII-25/2003/2870-2873/A**, dated , 22-03-2024

Copy to:

1. The Special Judge, CBI, Assam, Additional Court No. 2, Chandmari, Guwahati-3.
2. The Special Judge, CBI, Assam, Additional Court No. 3, Chandmari, Guwahati-3.
3. The Special Judge, CBI and NIA, Assam, Chandmari, Guwahati-3.
- ✓ 4. The Project Manager, Gauhati High Court.

S.P.G.
JT. REGISTRAR (VIGILANCE)

[Signature]